

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI  
ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON 11.10.2022 at 02.30 PM THROUGH VIDEO CONFERENCING**

---

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

---


**APPLICATION NUMBER :  
PETITION NUMBER : CP(IB)/327(CHE)/2021  
NAME OF THE PETITIONER(S) : Supreme Nonwovens Industries Private Ltd  
NAME OF THE RESPONDENTS : Godspeed Clothing Private Limited  
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016**

---

**ORDER**

Due to poor audio / video connectivity issue, we are unable to hear the matter

Hence, the matter stands adjourned to **15.11.2022** for further hearing.

  
**(SAMEER KAKAR)  
MEMBER (TECHNICAL)**

  
**(JUSTICE RAMALINGAM SUDHAKAR)  
PRESIDENT**